

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 602 of 2020

IN THE MATTER OF:

Vipul Dilip Shah & Anr.

...Appellant.

Versus

Parinee Developers Pvt. Ltd.

Through IRP Mr. Subhash Chandra Modi

...Respondent.

Present:

**For Appellant: Mr. Chandra Prakash, Mr. Aditya Shankar and
Mr. Abhijeet Sinha, Advocates.**

**For Respondent: Mr. B. Gopalakrishnan and Mr. Reuben Moscreen,
Advocates for R-1.**

**Mr. Surekha Raman, Mr. Ferzana Behramkamdin
and Mr. Saahil Bijliwala, Advocates for R-2.**

ORDER
(Virtual Mode)

11.01.2021 It is stated that efforts to settle are going on.

Time is sought.

List the Appeal 'For Admission (After Notice)' Hearing on **3rd February, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

Basant B./md.